

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION No. 627/2022**

IN THE MATTER OF:

Prakash Yadav

... Applicant

Versus

State of Haryana & Ors.

... Respondents

I N D E X

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FILED BY:

NEW DELHI
DATED: 24.05.2025


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 New Delhi-110014
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BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 627/2022

Prakash Yadav

...Applicant

Versus

State of Haryana & Ors.

... Respondents

N.D.O.H.: 26.05.2025

**Reply/Response on behalf of Irrigation and Flood Control Department,
Govt of NCT Delhi (Respondent No 10)**

MOST RESPECTFULLY SHOWETH

1. That the present reply is being filed in compliance of Order dated 12.02.2025 passed by the Hon'ble Tribunal.
2. That regarding land through which river Sahibi was flowing and also survey maps/Google images thereof. In this regard, the available survey maps and google maps are appended as **Annexure A & B**. Regarding, land details through which the Sahibi River flowing in Delhi region, the concerned Revenue Authorities i.e. District Magistrates have been requested to provide the land details of Najafgarh Drain. Copy of reference appended as **Annexure C**.
3. That regarding details of the river course/channel through which river Sahibi was flowing in the Govt. of NCT of Delhi, prior to year 1977, it is submitted that a digitized copy of the survey map for the year 1975-76 showing the river course/channel through which river Sahibi was


J. NARENDER SAGAR
Executive Engineer
Civil Division-I
I&FC Deptt., GNCTD
Basaidarapur Office Complex
New Delhi-110027

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flowing in the NCT of Delhi is placed as **Annexure-D** before the Hon'ble Tribunal for kind perusal.

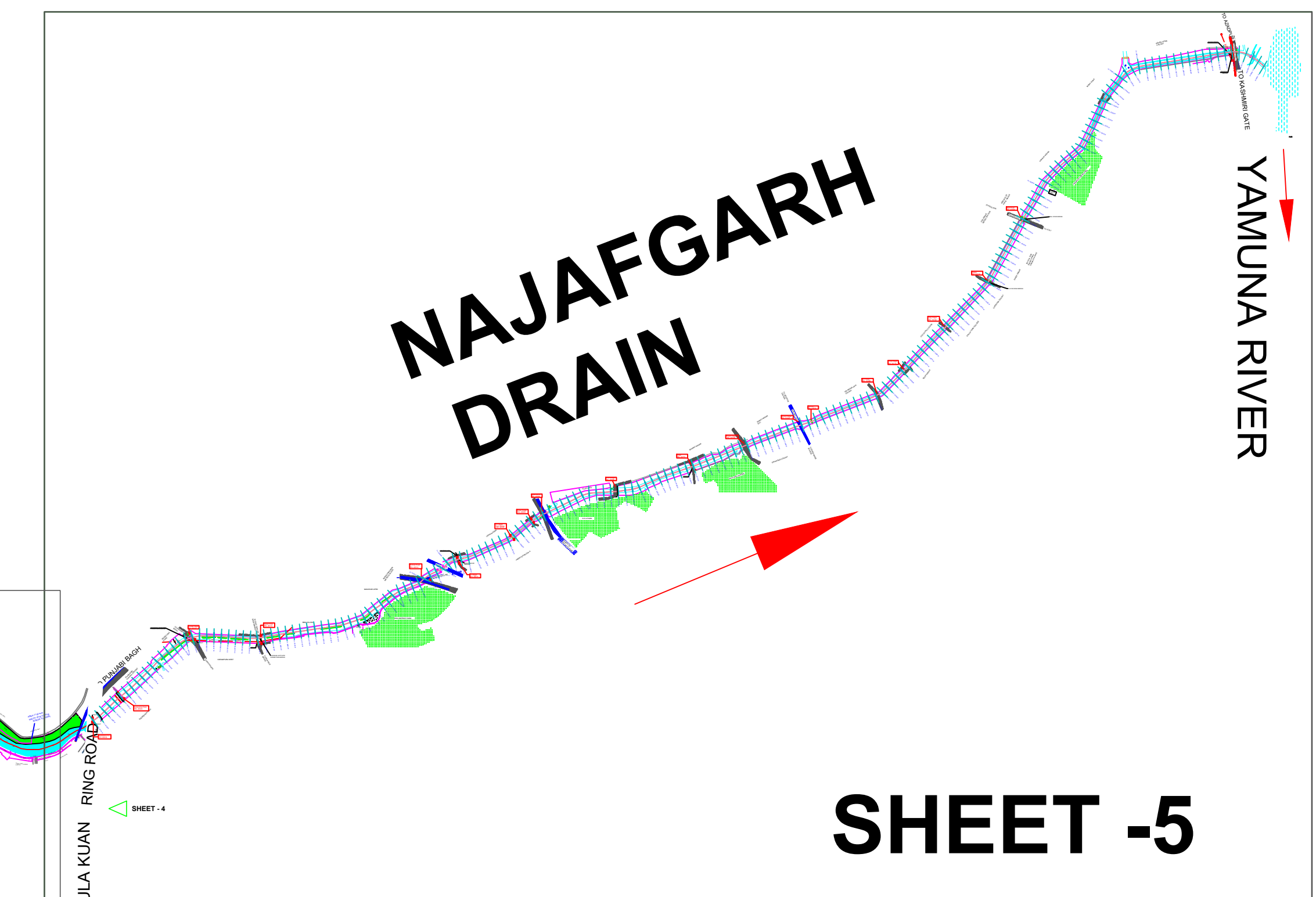
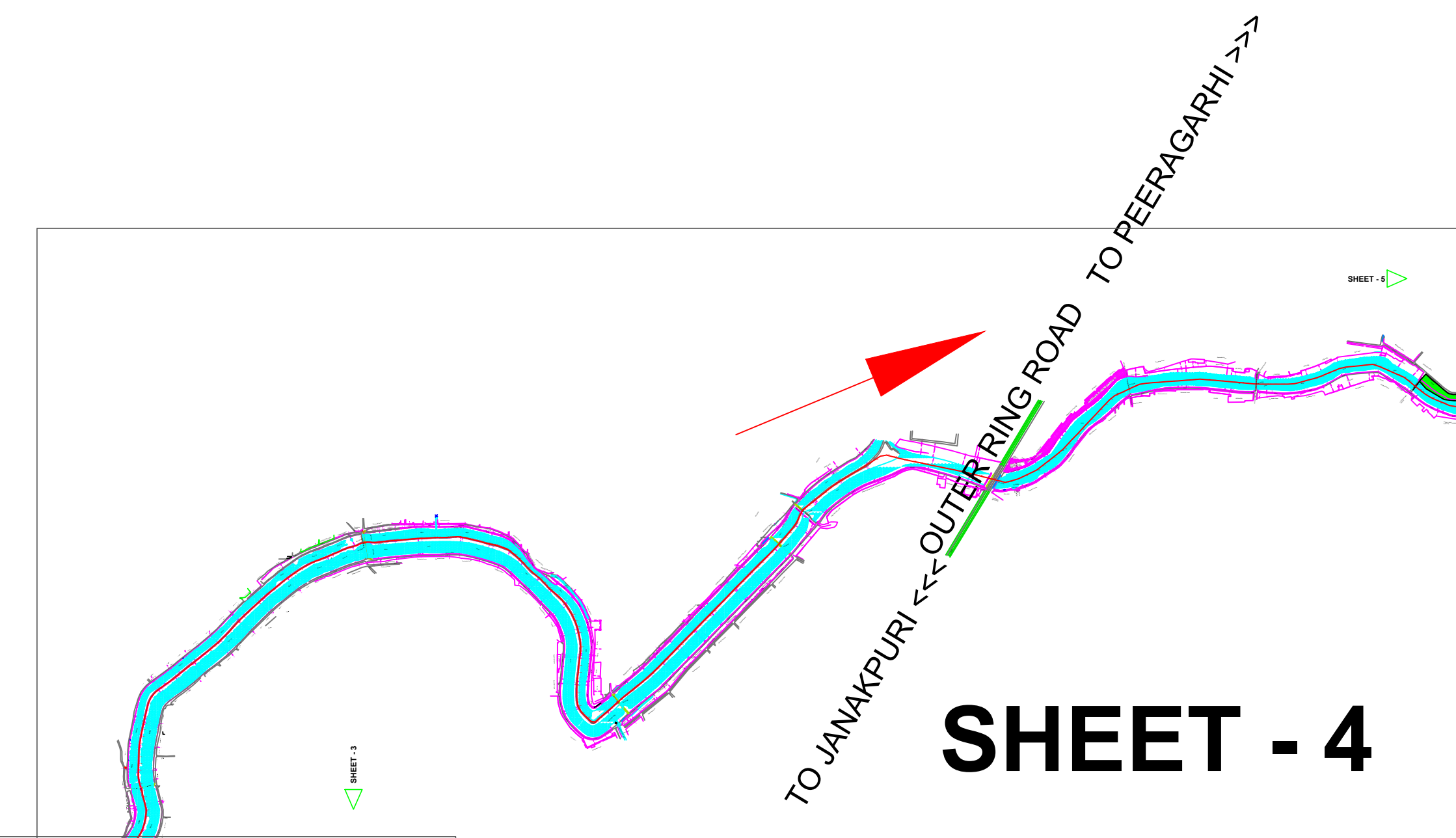
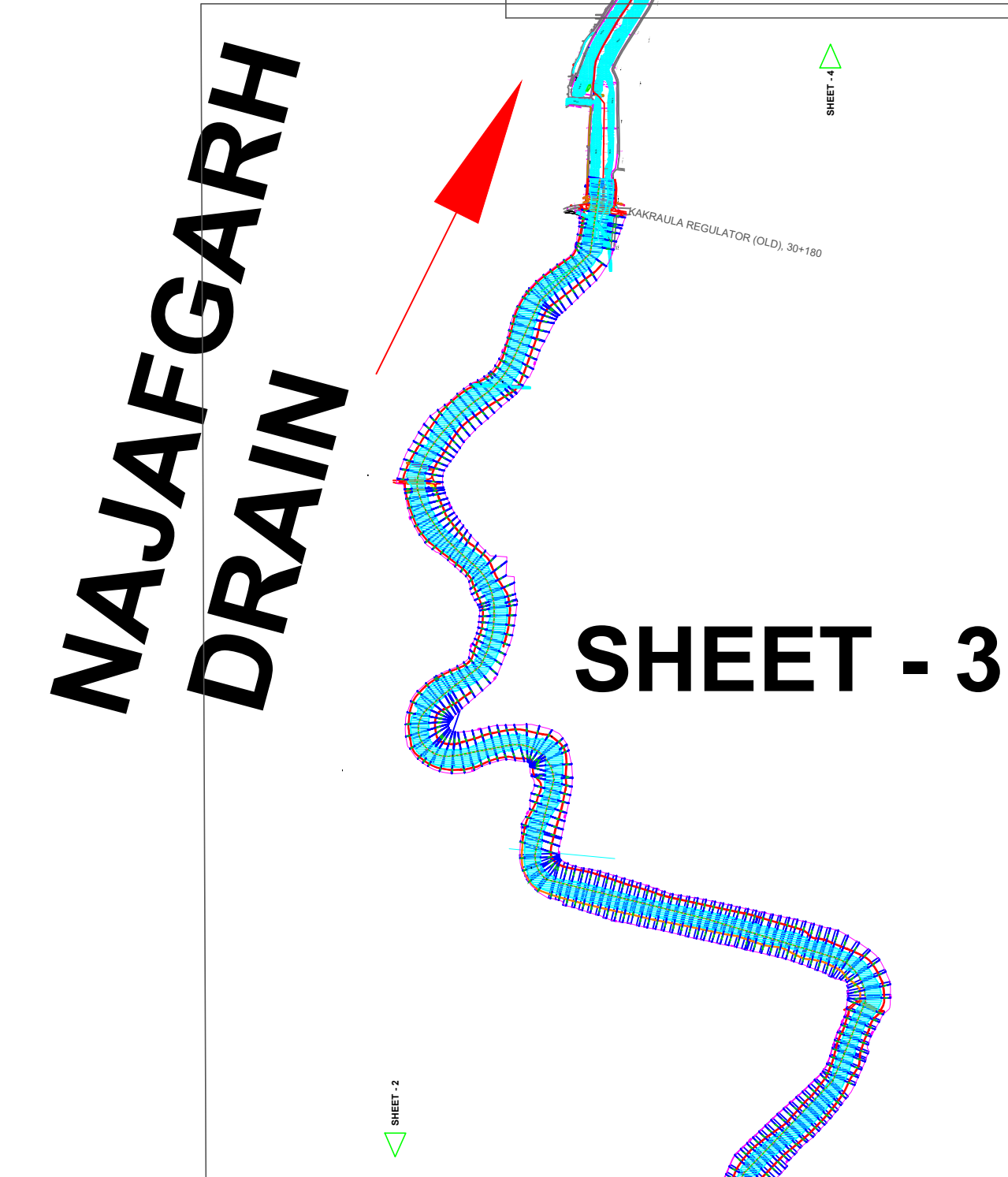
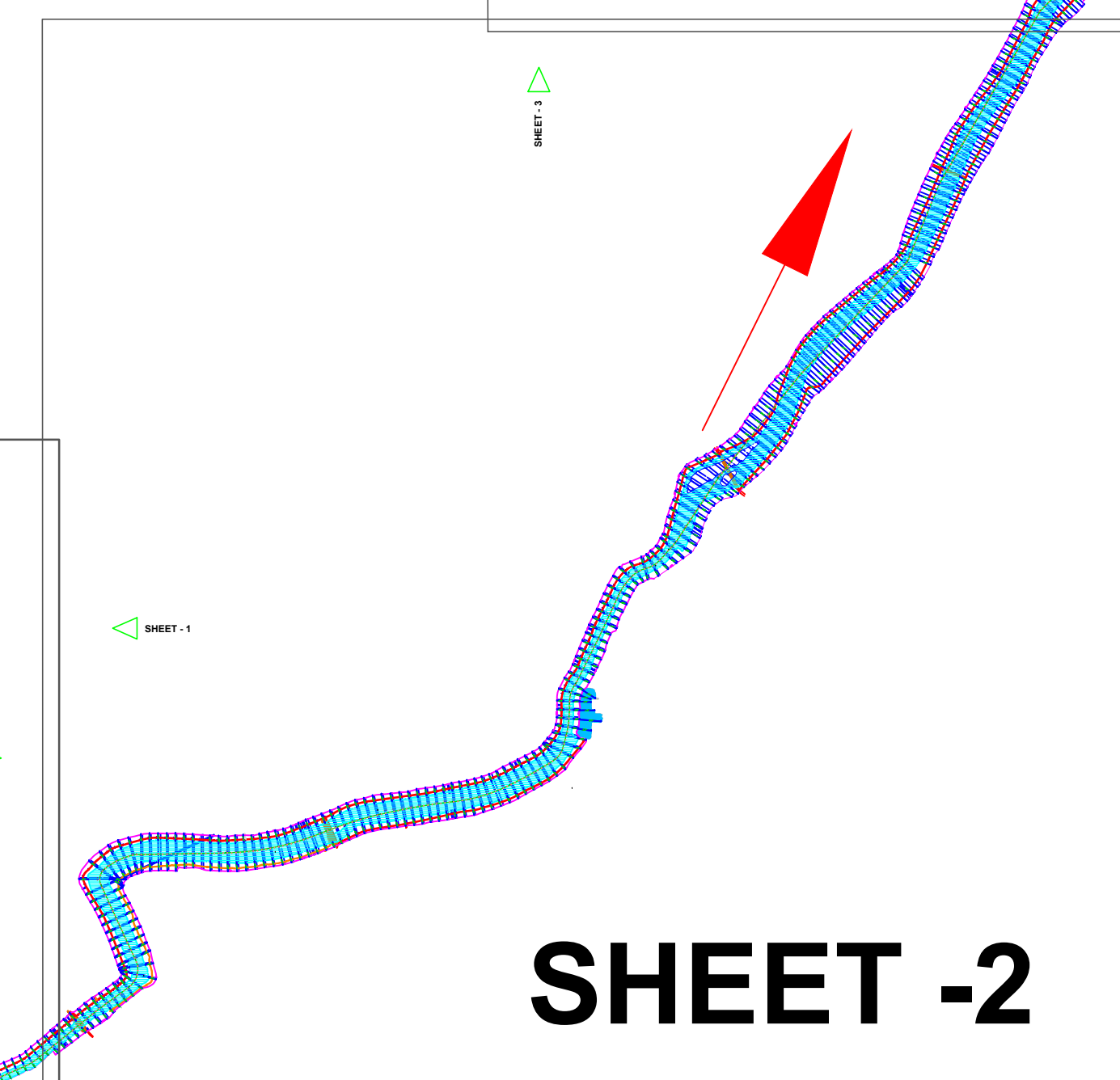
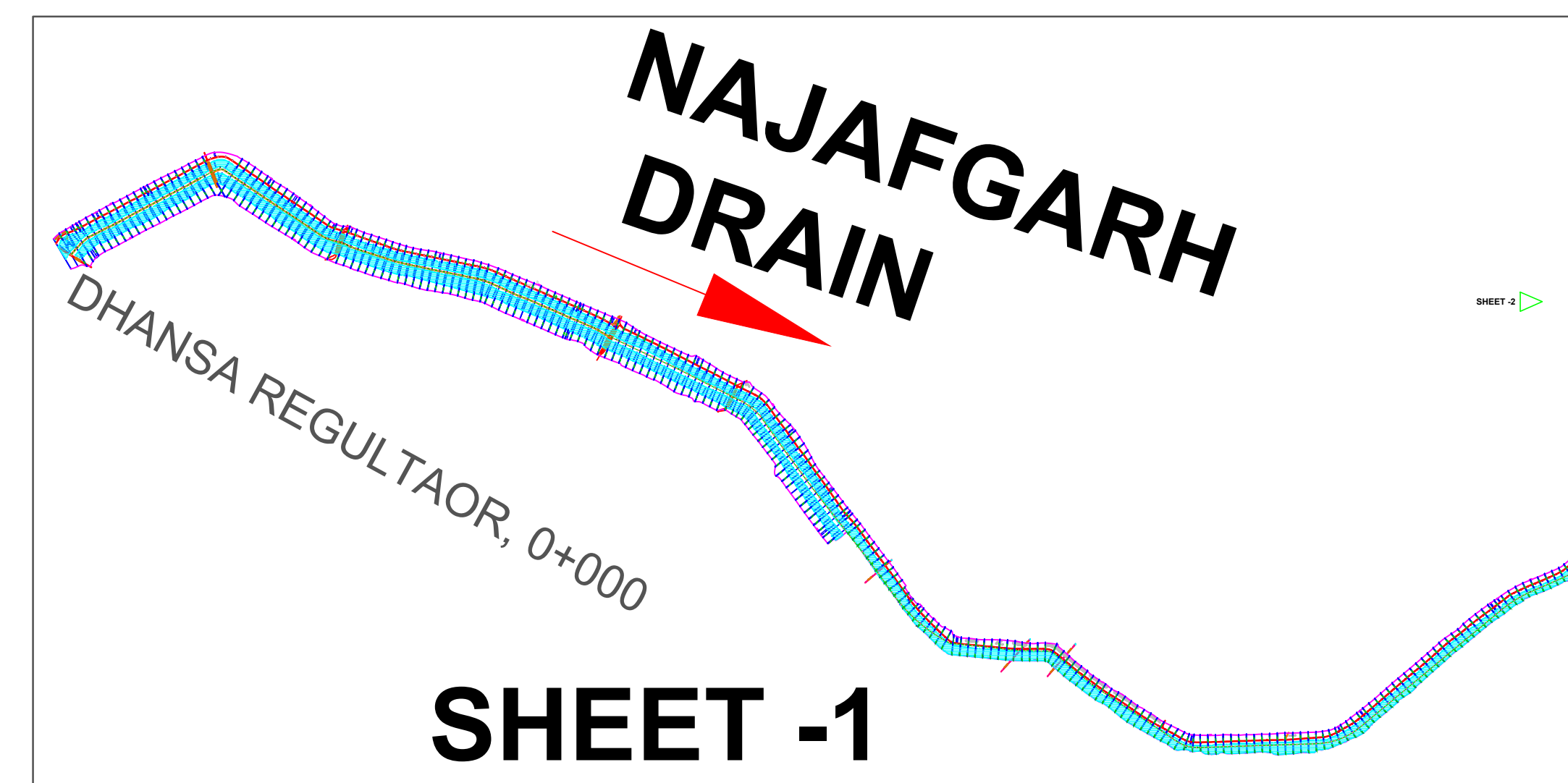
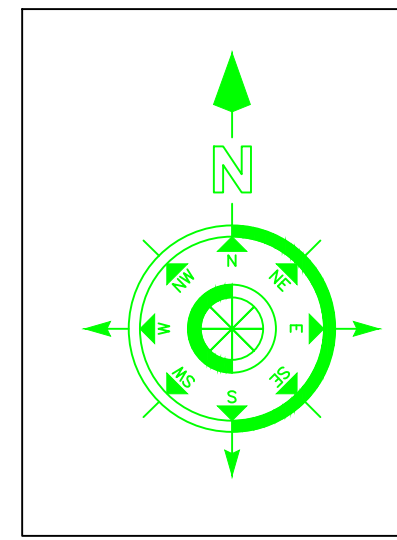
4. That regarding name of river course/channel route, it is submitted that in the Delhi it is known/named as "Najafgarh Drain". With regard to the observation of Hon'ble Tribunal, it is to submit that the I&FC Deptt. has proposed to rename the course of Najafgarh Drain as "Sahibi River" and submitted to State Names Authority (SNA) for scrutiny and further submission to Ministry of Home Affairs for their concurrence (**Annexure-E**).


(J NARENDER SAGAR)
EXECUTIVE ENGINEER, CD-I,
I & FC Dept, GNCTD.

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LATEST SURVEY MAP OF NAJAFGARH DRAIN

ANNEXURE-A



KEY PLAN

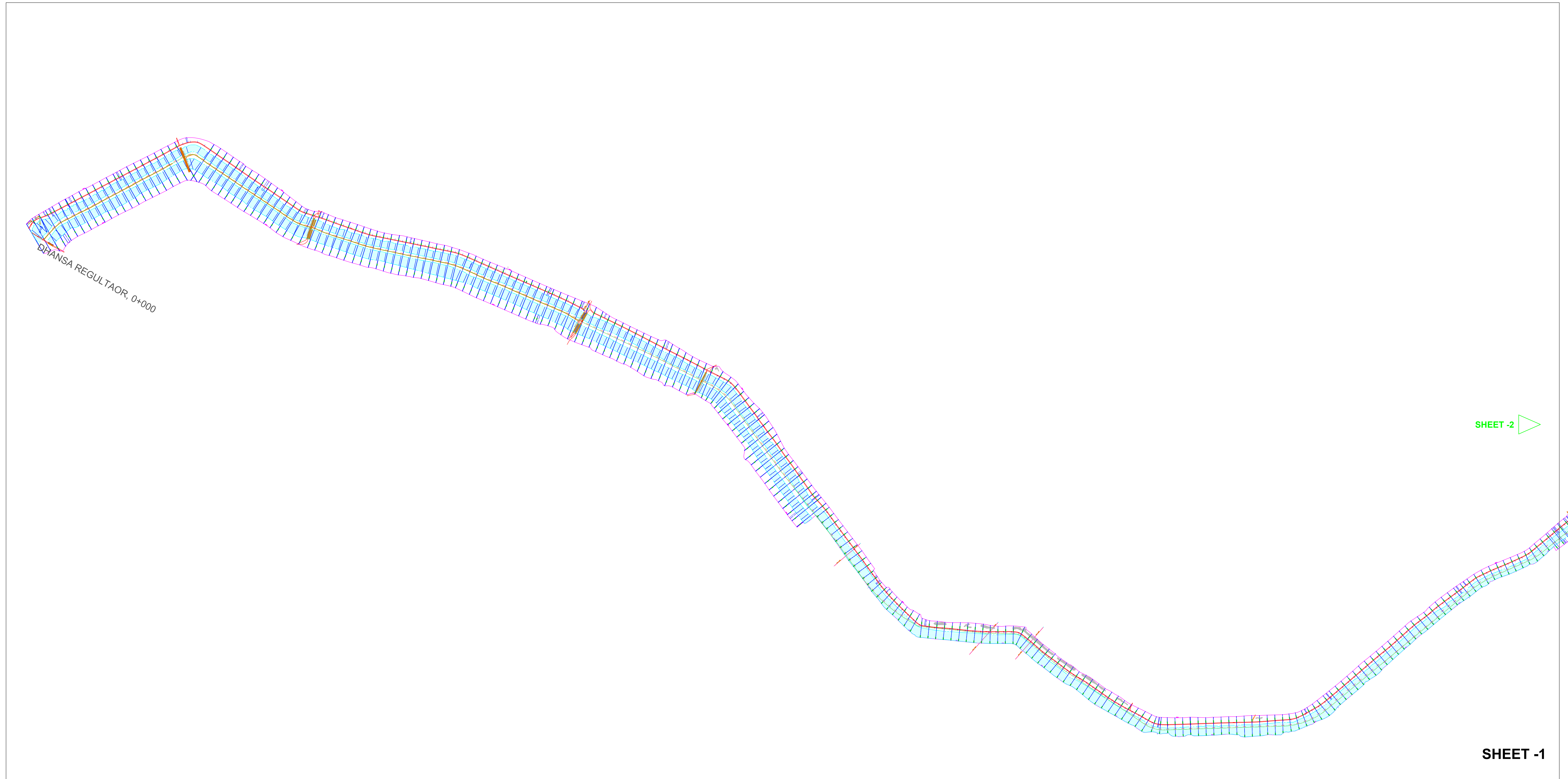
TITLE



IRRIGATION & FLOOD CONTROL DEPARTMENT
GOVT. OF N C T OF DELHI

ANNEXURE-A

LATEST SURVEY MAP OF NAJAFGARH DRAIN (SHEET-1)



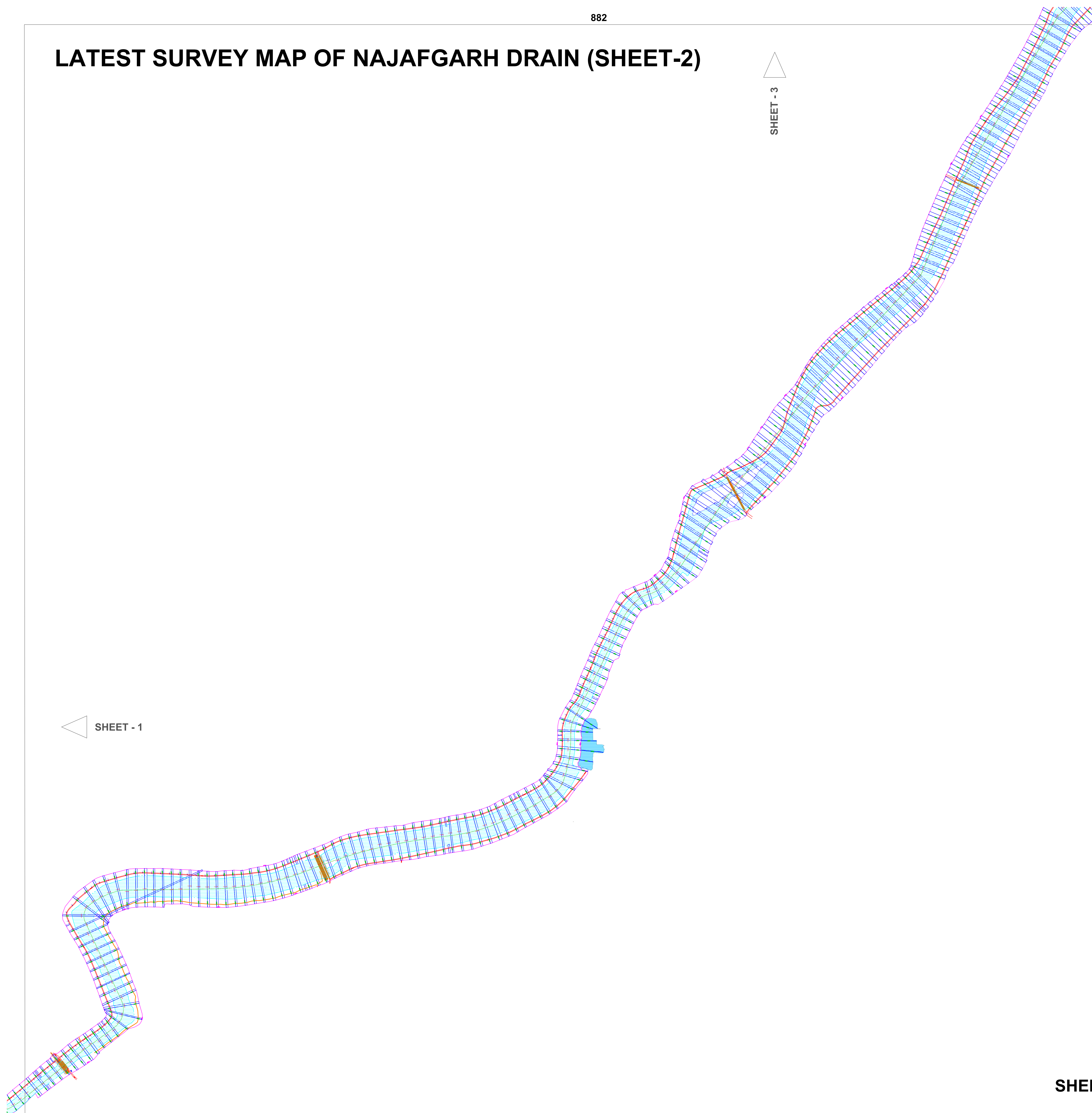
LATEST SURVEY MAP OF NAJAFGARH DRAIN (SHEET-2)

ANNEXURE-A

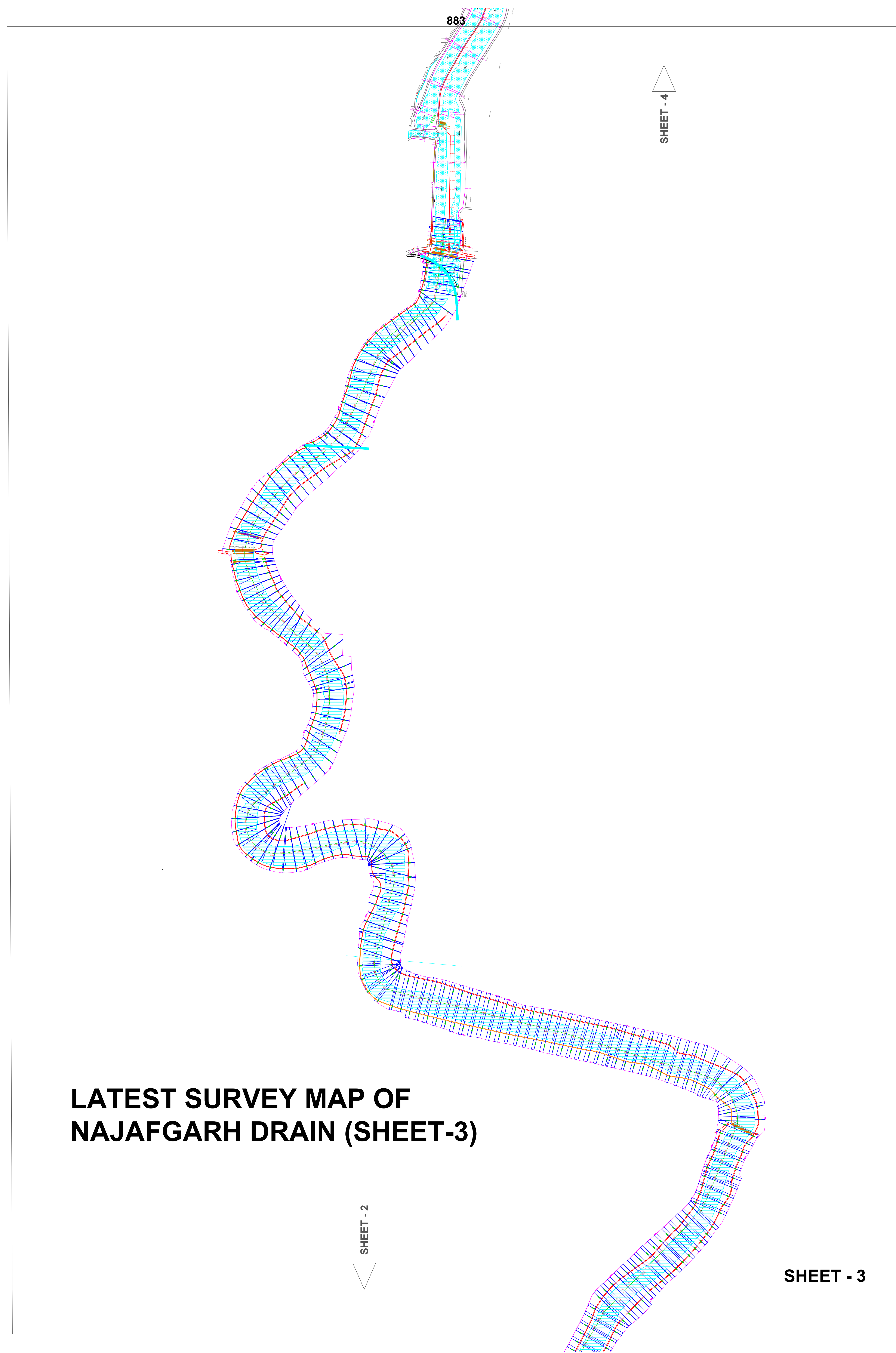
SHEET - 3

SHEET - 1

SHEET -2



ANNEXURE-A



ANNEXURE-A

LATEST SURVEY MAP OF NAJAFGARH DRAIN (SHEET-4)

SHEET - 5



SHEET - 3

SHEET - 4

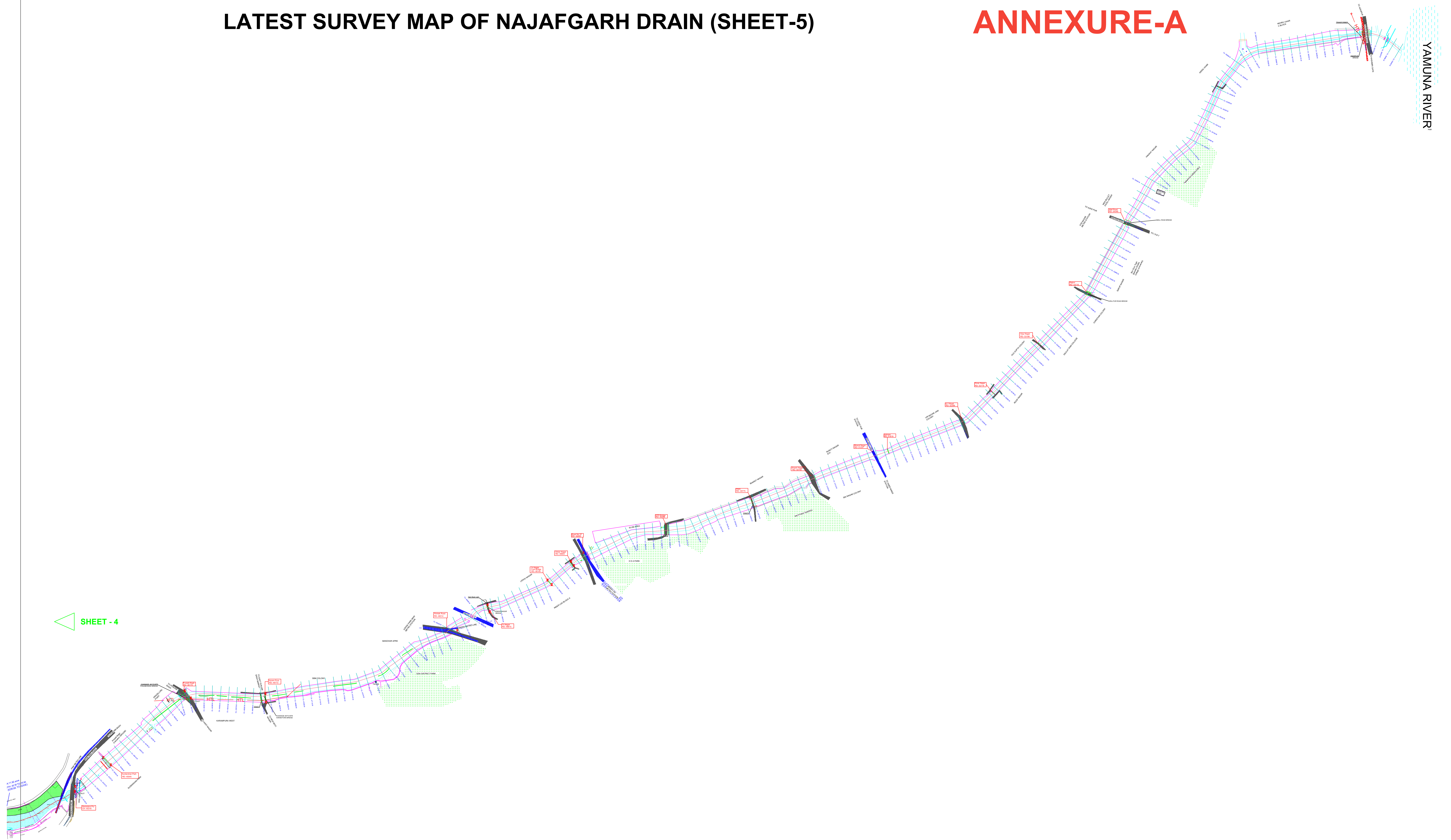
LATEST SURVEY MAP OF NAJAFGARH DRAIN (SHEET-5)

ANNEXURE-A

YAMUNA RIVER

SHEET - 4

SHEET -5



Google Satellite Image of Najafgarh Drain layout showing the course in Delhi region.



RAVINDER SAGAR
Executive Engineer
Civil Division-I
I&FC Deptt., GNCTD
Basaidarapur Office Complex
New Delhi-110027

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OFFICE OF THE EXECUTIVE ENGINEER, CIVIL DIVISION-XI,
IRRIGATION & FLOOD CONTROL DEPARTMENT,
GOVT. OF NCT OF DELHI,
ROHINI OFFICE COMPLEX, SECTOR 15, NEW DELHI - 110089

No.CD-XI/NG Drain/Court Case/2025-26/515

Date: 23/05/2025

To

✓ The District Magistrate (West),
Nehru Nagar, Shivaji Place
Raja Garden, Delhi-110018.

Sub.: Hon'ble NGT Matter vide Original Application No. 627/2022 (IA No. 858/2023, IA No. 343/2024) titled Prakash Yadav vs. State of Haryana & Ors. - In compliance to the order dated 12.02.2025 seeking land records of Najafgarh Drain in District West for submission thereof.

Respected Sir,

This is to bring to your kind notice that the subject mentioned matter is pending in Hon'ble NGT and involves environmental questions relating to (i) supply of drinking water to the surrounding villages, (ii) cleaning of LBS Recharging Channel and Masani Barrage, (iii) compliance with environmental norms by STPs, (iv) reuse of treated sewage, (v) treatment of industrial effluents and **(vi) rejuvenation of River Sahibi.**

Referring to the order dated 12.02.2025 (copy of order enclosed for kind reference) in the above matter, Hon'ble NGT has sought the below mentioned details-

3. *State of Haryana and Govt. NCT of Delhi are directed to file response giving details regarding land through which river Sahibi was flowing and also survey maps/Google images thereof.*

In view of the above, it is requested that the concerned officer may be directed for communicating to this office the land details of the Najafgarh

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Drain, so that a comprehensive reply be submitted in the Hon'ble NGT before the next date of Hearing. A map showing the Najafgarh Drain is appended herewith for kind reference.

Encl: As above.

Yours faithfully,


(YOGESH KUMAR KHERA)
Executive Engineer, CD-XI.

No. CD-XI/NG Drain/Court Case/2025-26/

Date:

Copy to-

1. The Chief Engineer, Zone-I, I&FC Department Govt. of NCT of Delhi L.M. Bund Complex Shastri Nagar Delhi for kind information, please.
2. The Superintending Engineer (FC-III), I&FC Deptt. Govt. of NCT of Delhi, Rohini Office Complex, Sector 15, New Delhi-110089 for kind information, please.
3. The Executive Engineer, Civil Division-II, I&FC Department, GNCTD, Manohar Park, East Punjabi Bagh, Delhi for seeking the land record of the NG Drain from respective District of Revenue Departments for onward submission to Hon'ble NGT.
4. The Executive Engineer, Civil Division-I, I&FC Department, GNCTD, Opp. ESI Hospital, Basaidarapur, Delhi for seeking the land record of the NG Drain from respective District of Revenue Departments for onward submission to Hon'ble NGT.
5. Assistant Engineer-I/II/III/IV, CD-XI to pursue the matter in the Revenue Department.

Executive Engineer, CD-XI

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GOVERNMENT OF NCT OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER, CIVIL DIVISION NO-II,
IRRIGATION & FLOOD CONTROL DEPTT, MANOHAR PARK, EAST PUNJABI
BAGH, DELHI – 110 026 Ph. 011-28313170 e-mail:-ifccdii@gmail.com

No. EE/CD-II/N.G. Drain/2025-26/ 637

Dated: 23/5/2025

To

✓ The District Magistrate (Central),
14, Padam Chand Marg, Daryaganj,
New Delhi, Delhi, 110002.

Sub.: Hon'ble NGT Matter vide Original Application No. 627/2022 (IA No. 858/2023, IA No. 343/2024) titled Prakash Yadav vs. State of Haryana & Ors. – In compliance to the order dated 12.02.2025 seeking land records of Najafgarh Drain in District South West for submission thereof.

Respected Sir,

This is to bring to your kind notice that the subject mentioned matter is pending in Hon'ble NGT and involves environmental questions relating to (i) supply of drinking water to the surrounding villages, (ii) cleaning of LBS Recharging Channel and Masani Barrage, (iii) compliance with environmental norms by STPs, (iv) reuse of treated sewage, (v) treatment of industrial effluents and (vi) rejuvenation of River Sahibi.

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3. *State of Haryana and Govt. NCT of Delhi are directed to file response giving details regarding land through which river Sahibi was flowing and also survey maps/Google images thereof.*

In view of the above, it is requested that the concerned officer may be directed for communicating to this office the land details of the Najafgarh Drain, so that a



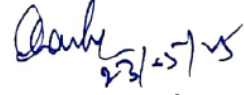
890

comprehensive reply be submitted in the Hon'ble NGT before the next date of Hearing. A

map showing the Najafgarh Drain is appended herewith for kind reference.

Encl: As above

Yours faithfully



(VIVEK CHAUHAN)
EXECUTIVE ENGINEER, CD-II

Dated:

No. EE/CD-II/N.G. Drain/2025-26/

Copy forwarded for information to:-

1. The Chief Engineer (Zone-I), I&FC Deptt., GNCTD, Delhi.
2. The Superintending Engineer (FC-III), I&FC Deptt., GNCTD, Rohini Office Complex, Sector-15, Delhi-110089.
3. The Executive Engineer (CD-I), I&FC Deptt., GNCTD, Opp. ESI Hospital, Basaidarapur, Delhi-110027
4. Assistant Engineer- II & III (CD-II), I&FC Deptt., GNCT of Delhi, Delhi.



EXECUTIVE ENGINEER, CD-II

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GOVERNMENT OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER, CIVIL DIVISION NO-II,
IRRIGATION & FLOOD CONTROL DEPTT, MANOHAR PARK, EAST PUNJABI
BAGH, DELHI – 110 026 Ph. 011-28313170 e-mail:-ifccdii@gmail.com

No. EE/CD-II/N.G. Drain/2025-26/ 632

Dated: 28/5/2025

To

✓ The District Magistrate (West),
Plot No. 3, Shivaji Place, Raja Garden,
New Delhi, 110027.

Sub.: Hon'ble NGT Matter vide Original Application No. 627/2022 (IA No. 858/2023, IA No. 343/2024) titled Prakash Yadav vs. State of Haryana & Ors. – In compliance to the order dated 12.02.2025 seeking land records of Najafgarh Drain in District South West for submission thereof.

Respected Sir,

This is to bring to your kind notice that the subject mentioned matter is pending in Hon'ble NGT and involves environmental questions relating to (i) supply of drinking water to the surrounding villages, (ii) cleaning of LBS Recharging Channel and Masani Barrage, (iii) compliance with environmental norms by STPs, (iv) reuse of treated sewage, (v) treatment of industrial effluents and (vi) rejuvenation of River Sahibi.

Referring to the order dated 12.02.2025 (copy of order enclosed for kind reference) in the above matter, Hon'ble NGT has sought the below mentioned details-

3. *State of Haryana and Govt. NCT of Delhi are directed to file response giving details regarding land through which river Sahibi was flowing and also survey maps/Google images thereof.*

In view of the above, it is requested that the concerned officer may be directed for communicating to this office the land details of the Najafgarh Drain, so that a

comprehensive reply be submitted in the Hon'ble NGT before the next date of Hearing. A map showing the Najafgarh Drain is appended herewith for kind reference.

Encl: As above

Yours faithfully



(VIVEK CHAUHAN)

EXECUTIVE ENGINEER, CD-II

Dated:

No. EE/CD-II/N.G. Drain/2025-26/

Copy forwarded for information to:-

1. The Chief Engineer (Zone-I), I&FC Deptt., GNCTD, Delhi.
2. The Superintending Engineer (FC-III), I&FC Deptt., GNCTD, Rohini Office Complex, Sector-15, Delhi-110089.
3. The Executive Engineer (CD-I), I&FC Deptt., GNCTD, Opp. ESI Hospital, Basaidarapur, Delhi-110027
4. Assistant Engineer- II & III (CD-II), I&FC Deptt., GNCT of Delhi, Delhi.



EXECUTIVE ENGINEER, CD-II

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GOVERNMENT OF NCT OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER, CIVIL DIVISION NO-II,
IRRIGATION & FLOOD CONTROL DEPTT, MANOHAR PARK, EAST PUNJABI
BAGH, DELHI – 110 026 Ph. 011-28313170 e-mail:-ifccdi@gmail.com

No. EE/CD-II/N.G. Drain/2025-26/ 642

Dated: 28/5/2025

To

✓ The District Magistrate (North-West),
Khanjawala, Bawana Road,
Delhi-110081.

Sub.: Hon'ble NGT Matter vide Original Application No. 627/2022 (IA No. 858/2023, IA No. 343/2024) titled Prakash Yadav vs. State of Haryana & Ors. – In compliance to the order dated 12.02.2025 seeking land records of Najafgarh Drain in District South West for submission thereof.

Respected Sir,

This is to bring to your kind notice that the subject mentioned matter is pending in Hon'ble NGT and involves environmental questions relating to (i) supply of drinking water to the surrounding villages, (ii) cleaning of LBS Recharging Channel and Masani Barrage, (iii) compliance with environmental norms by STPs, (iv) reuse of treated sewage, (v) treatment of industrial effluents and (vi) rejuvenation of River Sahibi.

Referring to the order dated 12.02.2025 (copy of order enclosed for kind reference) in the above matter, Hon'ble NGT has sought the below mentioned details-

3. *State of Haryana and Govt. NCT of Delhi are directed to file response giving details regarding land through which river Sahibi was flowing and also survey maps/Google images thereof.*

In view of the above, it is requested that the concerned officer may be directed for communicating to this office the land details of the Najafgarh Drain, so that a

comprehensive reply be submitted in the Hon'ble NGT before the next date of Hearing. A

map showing the Najafgarh Drain is appended herewith for kind reference.

Encl: As above

Yours faithfully


23/05/25

(VIVEK CHAUHAN)
EXECUTIVE ENGINEER, CD-II

Dated:

No. EE/CD-II/N.G. Drain/2025-26/

Copy forwarded for information to:-

1. The Chief Engineer (Zone-I), I&FC Deptt., GNCTD, Delhi.
2. The Superintending Engineer (FC-III), I&FC Deptt., GNCTD, Rohini Office Complex, Sector-15, Delhi-110089.
3. The Executive Engineer (CD-I), I&FC Deptt., GNCTD, Opp. ESI Hospital, Basaidarapur, Delhi-110027
4. Assistant Engineer- II & III (CD-II), I&FC Deptt., GNCT of Delhi, Delhi.


EXECUTIVE ENGINEER, CD-II

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**OFFICE OF THE EXECUTIVE ENGINEER, CIVIL DIVISION-I,
IRRIGATION & FLOOD CONTROL DEPARTMENT,
GOVT. OF NCT OF DELHI,
OPP. ESI HOSPITAL, BASAIDARAPUR, NEW DELHI - 110027**

No.CD-I/NG Drain/Court Case/2025-26/937-944

Date: 21/5/25

To

The District Magistrate (South West),
Old Terminal Tax Building,
Kapashera, Delhi-110037.

Sub.: Hon'ble NGT Matter vide Original Application No. 627/2022 (IA No. 858/2023, IA No. 343/2024) titled Prakash Yadav vs. State of Haryana & Ors. – In compliance to the order dated 12.02.2025 seeking land records of Najafgarh Drain in District South West for submission thereof.

Respected Sir,

This is to bring to your kind notice that the subject mentioned matter is pending in Hon'ble NGT and involves environmental questions relating to (i) supply of drinking water to the surrounding villages, (ii) cleaning of LBS Recharging Channel and Masani Barrage, (iii) compliance with environmental norms by STPs, (iv) reuse of treated sewage, (v) treatment of industrial effluents and **(vi) rejuvenation of River Sahibi.**

Referring to the order dated 12.02.2025 (copy of order enclosed for kind reference) in the above matter, Hon'ble NGT has sought the below mentioned details-

3. *State of Haryana and Govt. NCT of Delhi are directed to file response giving details regarding land through which river Sahibi was flowing and also survey maps/ Google images thereof.*

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In view of the above, it is requested that the concerned officer may be directed for communicating to this office the land details of the Najafgarh Drain, so that a comprehensive reply be submitted in the Hon'ble NGT before the next date of Hearing. A map showing the Najafgarh Drain is appended herewith for kind reference.

Encl: As above.

Yours faithfully,



(J. NARENDER SAGAR)
Executive Engineer, CD-I.

No.CD-I/NG Drain/Court Case/2025-26/932-944

Date: 21/5/25

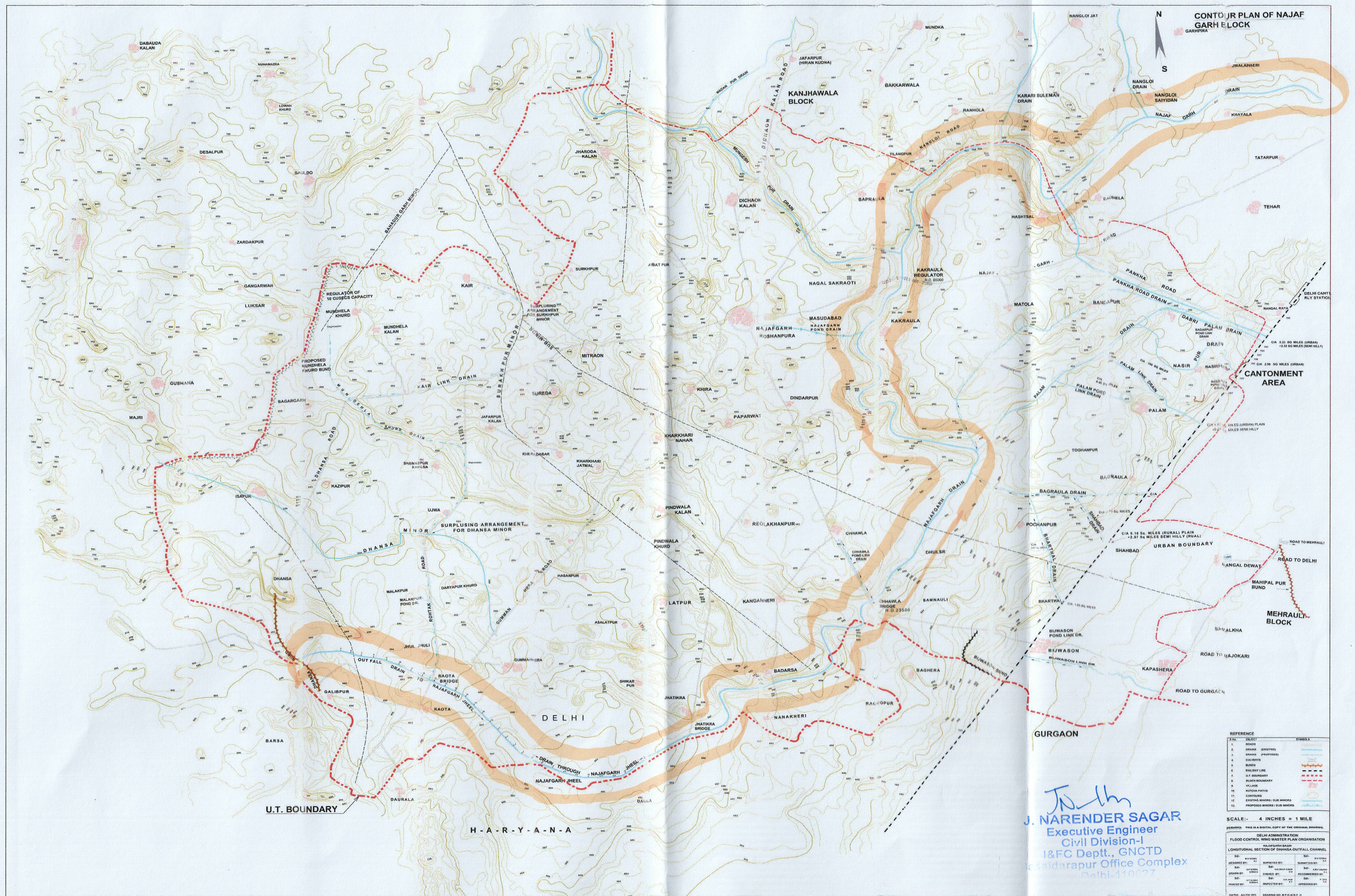
Copy to-

1. The Chief Engineer, Zone-II, I&FC Department Govt. of NCT of Delhi L.M. Bund Complex Shastri Nagar Delhi for kind information, please.
2. The Superintending Engineer (FC-IV), I&FC Deptt. Govt. of NCT of Delhi, Basaidarapur Office Complex, New Delhi-110027 for kind information, please.
3. The Executive Engineer, Civil Division-II, I&FC Department, GNCTD, Manohar Park, East Punjabi Bagh, Delhi for seeking the land record of the NG Drain from respective District of Revenue Departments for onward submission to Hon'ble NGT.
4. The Executive Engineer, Civil Division-XI, I&FC Department, GNCTD, Rohini Office Complex, Sector-15, Delhi for seeking the land record of the NG Drain from respective District of Revenue Departments for onward submission to Hon'ble NGT.
5. Assistant Engineer-I/II/III, CD-I to pursue the matter in the Revenue Department.



(J. NARENDER SAGAR)
Executive Engineer, CD-I

897 ANNEXURE-D₂₀ Contour Plan showing the layout of Najafgarh Drain as per survey in the year 1975 (Part-I)



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**OFFICE OF THE EXECUTIVE ENGINEER, CIVIL DIVISION-I,
IRRIGATION & FLOOD CONTROL DEPARTMENT,
GOVT. OF NCT OF DELHI,
OPP. ESI HOSPITAL, BASAIDARAPUR, NEW DELHI - 110027**

F.No. EE/CD-I/NG Drain/2024-25/CD-101770448/
6564-6569

Date: 20/1/25

To,

Dy. Secretary (Admn./SNA),
Urban Development Department,
Level 10th, C-Wing, Delhi Secretariat,
I.P. Estate, Delhi.

Sub.: GNCTD – Irrigation & Flood Control Department - Hon'ble National Green Tribunal matter in I.A. No. 858 of 2023 titled Prakash Yadav vs. State of Haryana and Ors.- **Directions issued vide order dated 07.02.2024 for naming/ renaming of Najafgarh Drain as Sahibi River** – Submission of proposal in this regard.

Respected Sir,

With reference to the subject cited matter, I am directed to bring to your kind notice that vide Hon'ble National Green Tribunal Order dated 07.02.2024 in I.A. No. 858 of 2023 titled Prakash Yadav vs. State of Haryana and Ors., this department was directed to submit before the Hon'ble National Green Tribunal –

“whether Najafgarh Drain was at any point of time known as Sahibi River and whether the same can be renamed as Sahibi River for generating people's support to its rejuvenation and as to what remedial measures are required to be taken for rejuvenation of River Sahibi apart from treatment of sewage and tapping of the sewage drains falling in it.

The excerpt of the order is appended as **Annexure-A**

In this regard, it is submitted that this office has made extensive efforts to trace the relevant records of Najafgarh Drain's name and its notification through which it can be concluded that the **Najafgarh Drain** in the past was also known as Sahibi/ Sabee/ Sabi Canal or River along with other names if not exclusively. The antique map of 1807 of the Environs of Delhi maps in support has been appended as **Annexure-B** for ready reference.

The *Sahibi/ Sabee/ 901* River is an ephemeral, rain-fed river flowing through Rajasthan, Haryana (where its canalised portion is called the "Outfall Drain No 8") and Delhi states in India. It originates in the eastern slopes of the Saiwar Protected Forest (PF) hills in Sikar District, enters Jaipur district near the foot of these hills, and after initially flowing southeast and east turns northeastwards near Shahpura and continues further till it exits Rajasthan to enter Haryana and further drains into Yamuna in Delhi, where its channeled course is commonly called the Najafgarh drain (or Najafgarh Nala in Hindi).

The Najafgarh drain is the biggest drain in National Capital Territory (NCT) of Delhi. It enters Delhi at Dhansa village (South- West corner of Delhi) from Haryana and traverses a length of 57.489 km before joining river Yamuna, downstream of Wazirabad barrage. In its initial reach through South-West district of National Capital Territory of Delhi, the drain carries flood water, wastewater from Haryana and surface runoff from the adjoining catchment.

Efforts are already in place to rejuvenate this channel and give it a shape of river in all aspects but this humongous task could not be achieved without the support & participation of locals.

Nala/ Nullah, a Hindi word that once meant a channel for carrying storm water as well as rivulet or stream, has degenerated to signify only a dirty channel of water. Drain, that once signified a channel to drain something, especially rain water, has come to mean a channel carrying waste water.

To generate people's support, it necessitates to avoid using the word 'Drain/ Nala' due to the stigma and misconception associated with the word among commoners that it symbolizes a channel carrying drain/ dirty water. Therefore, it's prudent to officially name/ rename the channel as Sahibi River for the reasons mentioned above.

For officially naming/ renaming the channel as **Sahibi River**, a proposal was submitted to State Names Authority (SNA), GNCTD for naming/ renaming of 'Najafgarh Drain' as 'Sahibi River'. However, the SNA cited the guidelines of Ministry of Home Affairs dated 11.09.53, 11.04.2005 and 28.12.1960 and suggested this Department to obtain concurrence of Ministry of Home Affairs in this regard before placing it before State Names Authority.

In view of the above, to comply with the directions of Hon'ble NGT and for reasons mentioned above, the proposal for naming/ renaming of 'Najafgarh Drain' as 'Sahibi River' is submitted for scrutiny by State Names Authority and onward recommendations suitably to Ministry of Home Affairs in the matter as per terms of functions of State Names Authority vide order no. F.12(197)/2021/SNA/UD/CD-021597495/6168-60 dated 11.10.2021 (order copy is appended as **Annexure-C**).

This issues with the approval of competent authority.

Yours faithfully,

o/c

To the

(J. NARENDER SAGAR)

Executive Engineer, CD-I

F.No. EE/CD-I/NG Drain/2024-25/CD-101770448/6564 Date: 20/1/25
Copy to for kind information to- -6569

1. The Chief Engineer, Zone-I, I&FC Department Govt. of NCT of Delhi L.M. Bund Complex Shastri Nagar, Delhi.
2. The Superintending Engineer (FC-IV), I&FC Deptt. Govt. of NCT of Delhi, Basaidarapur Office Complex, Delhi.
3. Ms. Jyoti Mendiratta, Standing Counsel, H-34, Jangpura Extension (Lower Ground Floor), Delhi - 110014 in reference to Hon'ble National Green Tribunal matter in I.A. No. 858 of 2023 titled Prakash Yadav vs. State of Haryana and Ors. for record please.
4. Assistant Engineer-I/II, CD-I.

o/c

To the

Executive Engineer, CD-I